



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar

Notification
Jammu, the 9th February 2018

SRO **03** .- In exercise of the powers conferred by sub-section (3) of section 3 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government after consultation with Municipal Corporation, Jammu hereby include the area of village Hazuri Bagh from Khasra No. 01 to 144 as shown in "Annexure" to this notification within the Municipal limits of Municipal Corporation, Jammu.

By Order of the Government of Jammu & Kashmir.

Sd/-

(K. B. Agarwal) IAS
Financial Commissioner
Housing & Urban Development Department.

NO. HUD/LSG/JMC/33/2015

Dated **09** /02/2018

Copy to the :-

1. Chief Electoral Officer, J&K Jammu.
2. Prpl. Secretary to Hon'ble Chief Minister.
3. Divisional Commissioner Jammu.
4. Commr/Secy. to Govt. GAD/Rural Dev./Law Department.
5. Director information with the request to kindly publish it in daily local papers Urdu/English.
6. Commissioner, Jammu Municipal Corporation, Jammu.
7. Director, Rural Development Department Jammu.
8. Deputy Commissioner, Jammu.
9. General Manager Government Ranbir Press Jammu with the request to publish it in Gazette.
10. OSD to Hon'ble Dy. Chief Minister I/C Housing and Urban Dev. Department.
11. Spl. Assistant to MoS Housing and Urban Dev. Department
12. PS to Financial Commissioner, Housing and Urban Development Department.
13. Website master.
14. Government order files (w.2.s.c.)


(Dr. Javid Rehman)

Under Secretary to Government
Housing & Urban Dev. Department

Annexure "A" to Notification SRO _____ dated _____ OF

Housing and Urban Development Department

List of khasra No's of Hazuri Bagh, Tehsil Jammu District, Jammu.

S.No.	Name of area	Khasra No.s	Kanals	Marlas
1.	Hazuribagh	1	-	5
2.	--	2	1	16
3.	--	3	2	4
4.	--	4	1	1
5.	--	5	1	2
6.	--	6	1	5
7.	--	7	-	14
8.	--	8	1	18
9.	--	9	1	11
10.	--	10	1	2
11.	--	11	1	8
12.	--	12	1	5
13.	--	13	1	3
14.	--	14	1	-
15.	--	15	-	10
16.	--	16	-	14
17.	--	17	1	-
18.	--	18	1	5
19.	--	19	1	6
20.	--	20	-	18
21.	--	21	-	16
22.	--	22	-	12
23.	--	23	-	18
24.	--	24	1	11
25.	--	25	-	13
26.	--	26	1	3
27.	--	27	-	2
28.	--	28	-	7
29.	--	29	-	4
30.	--	30	-	16
31.	--	31	-	16
32.	--	32	-	7
33.	--	33	-	15
34.	--	34	-	8

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